

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

RA 47/95, MA 413/95 IN OA 1743/87

New Delhi, this 26th day of April, 1995.

Hon'ble Shri Justice S.C. Mathur, Chairman
Hon'ble Shri P.T.Thiruvengadam, Member (A)

Shri Inderjit Singh
Village Dinpur
PO Najafgah, New Delhi .. Applicant

By Dr. J.P. Verghese, Advocate

Versus

The Chief Secretary
Delhi Administration
Delhi .. Respondents

ORDER (Oral)

Shri Justice S.C. Mathur

MA 413/95 is filed for condonation of delay in filing the RA. No one appeared for the applicant. MA is dismissed in default of appearance. RA is filed against the order passed on 19.5.88 in OA 1743/87. As the MA is already dismissed, RA is also dismissed as time barred. No costs.

P.J.D.

(P.T.Thiruvengadam)
Member(A)

S.C. Mathur
Chairman

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